

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO.5508  
TO BE ANSWERED ON 28/03/2018**

**Notaries in Uttar Pradesh**

†5508. SHRI VINOD KUMAR SONKAR

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the total number of notaries in Uttar Pradesh at present, district-wise;
- (b) the number of such districts where the notary officers have not been appointed;
- (c) the time by which notary officers are proposed to be appointed in such districts;
- (d) whether the Government has viewed any proposal to appoint notary officers in Kaushambi and district Pratapgarh districts of Uttar Pradesh; and
- (e) if so, the action taken in this regard?

**ANSWER**

**MINISTER OF STATE FOR LAW & JUSTICE AND CORPORATE AFFAIRS  
(SHRI P.P. CHAUDHARY)**

- (a) 1850 Notaries have been appointed in Uttar Pradesh till date. The Notaries Rules do not provide for district-wise vacancies and therefore, the department does not maintain district-wise data relating to notaries.
- (b)& (c) Do not arise.
- (d) & (e) No, Madam.

